

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.360/BB/2018	For admission	Sec 252	M/s Interactors Investment Participation India Pvt Ltd	Sreenivas Babu Penugonda Advocate	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SHWETHA M
9901895698

Petitioner

Shweta M

2. K. SHAILA NAYAK
8970491196

PETITIONER

Shaila

ORDER

Ms.Shwetha M., learned counsel and Ms.K.Shaila Nayak, learned counsel for the petitioner are present. Admit. Issue notice to ROC, Karnataka, Bangalore. Registry to prepare notice. Counsel to collect the notice and serve it on ROC, Karnataka and file proof of Service. ROC-is directed to file his report within a period of 3 weeks. Post the case on 31.07.2018.

A
Member(T)

Prema Murray – Steno

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Member (J)